## 57 Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): Number of Tea Gardens registered with Tea Board in Assam & West Bengal in the desired break-up is not available. However, the break-up of gardens registered with Tea Board as on 31-3-1977 is available in following categories:

Category	Assam	West Bengal
Below 100 hectares (247 acres)	218	35
Above 100 hectares (247 acres and below 200 hectares) (494 acres)	147 v	71
Above 200 hectares (494 acres) and below 400 hectares (988 acres)	<b>2</b> 33	109
Above 400 hectares (988 acres)	158	83
Total	756	298

#### **Companies with foreign collaborations**

955. SHRI SYED ArfMAD HASHMI: Will the Minister of FINANCE be pleased to state:

(a) the number of subsidiaries, mino rity companies and pure technical agreement companies functioning with foreign collaboration in India as on the 31st March, 1979 both industry-wise and country-wise; and

(b) the year-wise figures of foreign exchange earned by the companies during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b) As on 31st March 1978 there were 146 Indian subsidiaries of foreign companies operating in the country. As regards other companies, a statements are attached showing approvals given from 1969 to 1978 for foreign technical and/or financial collaborations. (See Appendix CIX,An-nexwre No. 45 and 46) Approvals for these collaborations were /given in terms of the collaboration policies and guidelines in force from time to time. Considering the total number of collaborations approved, it i3 submitted that the efforts involved in collecting information about the number of on going collaborations may not be commensurate with the results to be achieved. If, however, the hon. Member wishes to have information about any specific collaboration (s); it could be collected and laid on the Table of the House.

### Plan and non-plain allocations to Tamil Nadu Government during 1977-78 and 1978-79

956. SHRI MURASOLI MARAN: Will the Minister of FINANCE be pleased to state;

(a) the amounts allocated to the Government of Tamil Nadu under various heads during 1977-78 and 1978-79 for both plan and non-plan expenditure; and

(b) the amounts utilised by the Government of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and Cb) Information is being collected and will be laid on the Table of the House as soon as it is available.

### Supply of milk powder to Arunachal Pradesh

957. SHRI RATAN TAMA; Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state;

(a) whether it is a fact that Gov ernment of Arunachal Pradesh has requested the Central Government to arrange regular supply of 100 (hun dred) MT of milk powder to that State; and

(b) if so, what action has been taker by the Central Government in this regard? THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) According to available information, no such request has been received in the Department of Civil Supplies and Cooperation or in the Department of Agriculture.

(b) Does not arise.

## -Conveyance Allowance to handicapped Government employees

958. SHRI BHAGWAN DIN: Will •the Minister of FINANCE be pleased "to state:

(a) whether Government have ever granted conveyance allowance to blind and orthopaedically handicapped Gov. eminent employees;

(b) whether the Medical Supdt. of Dr. Ram Manohar Lohia Hospital had sought certain clarifications regarding minimum 40 per cent permanent partial disability of both the upper and lower extremity deformities of handicapped persons as contained in the relevant Office Memorandum of the Ministry of Finance and if so, what are the details thereof;

(c) whether the clarification sought "by the Medical Superintendent of the Ram Manohar Lohia Hospital have been expedited; and

(d) if so, what are the details thereof indicating the date of reply, and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE FINANCE MINISTRY OF (SHRI ZULFIQUARULLAH): (a) to (d) A conveyance allowance at 10 per cent of basic pay subject to a maximum of Rs. 50/- per month has been granted to blind and orthopaedically handi-£apped Central Government employees with effect from 1st August, 1978. In the case of an orthopaedically handicapped employee, the allowance is admissible only if he has a minimum 40 per cent permanent partial disability

### to Questions

of both the upper and the lower extremity deformities, and the grant of the allowance is recommended by the Head of Orthopaedics Department of a Government Civil Hospital. The Medical Supdt., Dr. Ram Manohar Lohia Hospital, New Delhi has sought clarification from Director General o'f Health Services as to what should be the percentage of deformity for making an employee eligible for the allowances if he is having only upper or lower extremity deformity. The Director General of Health Services is examining the question in consultation with the experts in the field. The matter is being expedited.

# हायों दांत के बने हाथ के कड़ें और मोर के पंखों से बने हाथ के पंखों का नियात

959. श्री नत्वी सिंह : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संयुक्त राज्य अमरीका को हायी दांत के बने हाथ के कड़ों के निर्यात पर कोई प्रतिबंध लगा हुंग्रा है;

(ख) यदि हों, तो उसका व्योरा क्या है और उनके निर्यात के लिए लाइसेंस आदि प्राप्त करने की क्या प्रक्रिया है;

(ग) क्या यह सच है कि चालू वर्ष के दौरान मोर के पंखों से बने हाथ के पंखों के निर्यात पर कुछ प्रतिबंध लगाया गया है;

(घ) यदि हां, तो उसका व्यौरा क्या है और उनके निर्यात के लिए कोटा या लाइसेंस प्राप्त करने की क्या प्रक्रिया है;

(ङ) क्या इन मदों के निर्यात के लिये नये निर्यातकों को कोटे या लाइसेंस दिये जा रहे हैं;

(च) यदि हो, तो इस संबंध में व्यौरा क्या है;

(छ) क्या इन मदों के निर्यात के लिए ''वन्य जीवन'' प्रमाण-पत्न लेना पड़ता है ;

(ज) यदि हां, तो ये प्रमाण-पत्न कौन देता है और इसे प्राप्त करने की क्या प्रक्रिया है; और

(झ) इन मदों के निर्यात पर दी जाने वाली नकद प्रतिकर सहायता की दर क्या है?